

**CBI Vs I. M. Quddusi & Ors.
CC No 402/2019**

11.09.2020

Present: Sh. A.K. Kushwaha, Ld. PP for CBI.

Replies of CBI to pending applications dated 31.1.2020 and 14.2.2020 under Section 207 Cr.P.C. of A-1 and application dated 28.2.2020 of A-5 seeking modification of order dated 9.1.2020 filed through court-email. Copies of the same be provided to the concerned Ld. counsels for accused through Whatsapp/email ID.

Put up on **17.09.2020**, the date already fixed for physical hearing at 10.30 am.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.09.11
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.09.2020.**

CBI Vs Moyukh Bhaduri & Ors.
CC No. 127/2019

11.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The sanction for prosecution/documents were to be filed by the HIO.

Ld. PP submits that HIO has been home quarantine for 14 days and seeks further time to file sanction for prosecution and documents.

Put up on **22.10.2020** for filing the sanction for prosecution and documents. . Fresh notice to HIO be also issued.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
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by ANIL KUMAR
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Date:
2020.09.11
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.09.2020.

CBI Vs. S.K. Gulati & Ors.
CC No. 23/2020

11.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is supplementary charge sheet which was clubbed with the main charge sheet i.e. CC No. 127/2019.

The sanction for prosecution/documents were to be filed by the HIO.

Ld. PP submits that HIO has been home quarantine for 14 days and seeks further time to file sanction for prosecution and documents.

Put up on **22.10.2020** for filing sanction for prosecution and documents. Fresh notice to HIO be also issued.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL
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Date:
2020.09.11
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.09.2020.

**CBI Vs. Unknown Officials of Delhi Excise.
CC NO. 9/2020**

11.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

Complainant is also present pursuant to notice.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a closure report filed before the lock down.

The complainant wants to file protest petition and seeks time to do so. Let the same be filed on or before the next date.

Put up on **02.11.2020** for further proceedings.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.09.11
16:14:35 +05'30'

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.09.2020**